

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2902-2903/2016

HARISH SINGH & ANR.

Petitioner(s)

VERSUS

PUNJAB SMALL INDUSTRIES AND EXPORT CORPORATION LTD.& ORS.

Respondent(s)

Date : 11-12-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]For Petitioner(s) Mr. Shish Pal Laler, Adv.
Mr. Sonit Sinhmar, Adv.
Ms. Mahima singh, Adv.
Mr. Devesh Kumar Tripathi, AOR

For Respondent(s) Mr. Ashok K. Mahajan, AOR

UPON hearing the counsel the Court made the following
O R D E RFour weeks' time, as a last opportunity, is granted to learned
counsel for the petitioners to take fresh steps for effecting
service on unserved respondent nos. 2-4.(SONALI SAUND)
SENIOR PERSONAL ASSISTANT(SUMAN JAIN)
COURT MASTER